

**IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH  
ON THE DAY OF Friday THE 27th Day Of September 2024  
COURT HALL NO.16 SITTING AT PRINCIPAL BENCH, BENGALURU  
at 02:30PM  
BEFORE**

**THE HON'BLE JUSTICE PRADEEP SINGH YERUR**

(To get Daily Causelist through telegram, join High Court telegram channel by clicking:  
<https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Adv for Pet/App/Comp.	Adv for Resp.
<b>MATTERS PERTAINING TO DHARWAD BENCH ORDERS</b>			
1	CRL.RP 100159/2024 (397(Cr.PC)/438(BNSS), 1) NON COMPLIANCE OF ) OFFICE OBJNS AT SL.NO.4,5 & 14 2) OFFICE NOTE (V/O/DTD.28/06/2024, MAINTAINABILITY IS KEPT OPEN) (DATE)	VISHWANATH S BICHAGATTI	HCGP FOR RESPDT
2	CRL.RP 100160/2024 (397(Cr.PC)/438(BNSS), 1) NON COMPLIANCE OF ) OFFICE OBJNS AT SL.NO.2,12 & 17 2) OFFICE NOTE (V/O/DTD.28/06/2024 MAINTAINABILITY IS KEPT OPEN) (DATE)	VISHWANATH S BICHAGATTI	HCGP FOR RESPDT
3	CRL.RP 100161/2024 (397(Cr.PC)/438(BNSS), 1) NON COMPLIANCE OF ) OFFICE OBJNS AT SL.NO.4 & 5 2) OFFICE NOTE (V/O/DTD.28/06/2024 MAINTAINABILITY IS KEPT OPEN) (DATE)	VISHWANATH S BICHAGATTI	HCGP FOR RESPDT

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- 4 CRL.RP 100162/2024 (397(Cr.PC)/438(BNSS), VISHWANATH S  
1) NON COMPLIANCE OF ) BICHAGATTI HCGP FOR RESPDT  
OFFICE OBJNS AT  
SL.NO.2 & 14  
(3RD TIME)  
2) OFFICE NOTE  
(V/O/DTD.28/06/2024  
MAINTAINABILITY IS  
KEPT OPEN)  
(DATE)
- 5 CRL.RP 100163/2024 (397(Cr.PC)/438(BNSS), VISHWANATH S  
1) NON COMPLIANCE OF ) BICHAGATTI HCGP FOR RESPDT  
OFFICE OBJNS AT  
SL.NO.2,6 & 18  
2) OFFICE NOTE  
(V/O/DTD.28/06/2024  
MAINTAINABILITY IS  
KEPT OPEN)  
(DATE)
- 6 CRL.RP 100164/2024 (397(Cr.PC)/438(BNSS), VISHWANATH S  
1) NON COMPLIANCE OF ) BICHAGATTI HCGP FOR RESPDT  
OFFICE OBJNS AT  
SL.NO.2,15 & 17  
ARE NOT COMPLIED  
(3RD TIME)  
2) OFFICE NOTE  
(V/O/DTD.28/06/2024,  
MAINTAINABILITY IS  
KEPT OPEN)  
(DATE)
- 7 CRL.RP 100165/2024 (397(Cr.PC)/438(BNSS), VISHWANATH S  
1) NON COMPLIANCE OF ) BICHAGATTI HCGP FOR RESPDT  
OFFICE OBJNS AT  
SL.NO.2 & 14  
2) OFFICE NOTE  
(V/O/DTD.28/06/2024  
MAINTAINABILITY IS  
KEPT OPEN)  
(DATE)
- 8 CRL.RP 100166/2024 (397(Cr.PC)/438(BNSS), VISHWANATH S  
1) NON COMPLIANCE OF ) BICHAGATTI HCGP FOR RESPDT  
OFFICE OBJNS AT  
SL.NO.4 & 14  
2) OFFICE NOTE  
(DATE)

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9 CRL.RP 100171/2024 (397(Cr.PC)/438(BNSS), VISHWANATH S  
1) NON COMPLIANCE OF ) BICHAGATTI SPP-SD  
OFFICE OBJNS AT  
SL.NO.2,12 & 22  
(3RD TIME)  
2) OFFICE NOTE  
(V/O/DTD.28/06/2024  
MAINTAINABILITY IS  
KEPT OPEN)  
(DATE)

**PRELIMINARY HEARING**

10 WP 105443/2024 (CS, EL/M ) MRUTYUNJAY TATA  
BANGI K L PATIL, S S  
S S YALIGAR BETURMATH & S A  
SONDUR FOR C/R7  
(CP NOS.23221/2024 &  
23223/2024)  
GA-SD

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